

Annexure-2

Name of the corporate debtor: HIM MEC TEC PRIVATE LIMITED ; Date of commencement of CIRP: 14.12.2022; List of creditors as on: 10.06.2023

In accordance with Section 25(2) (c) , IBC ,2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of Claim Accepted (₹)	Amount of claim not admitted (₹)	Interest @ 8% as per Regulation 16(A)(7) for calculation of Voting Share (₹)	Total Claim for Voting Share (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-


C.A. MANIK GOYAL
Insolvency Professional
Regd. No. IBI/119/2017-IP-P00278/2017-18/10522